

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.203/00190/2021**

Jabalpur, this Thursday, the 11<sup>th</sup> day of March, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Purushottam Lal, S/o Shri Dhanesh Ram  
 Ashok Markam, Aged about 29 years,  
 Trackmaintainer Gr. IV under SSE/PW/BSA  
 S.E.C.Railway, Balod-491227  
 District: Balod (Chhattisgarh) -Applicant

(By Advocate – **Shri B.P.Rao**)

**V e r s u s**

1. Union of India, through:  
 The General Manager,  
 S.E.C.Railway, Bilaspur Zone,  
 Headquarters' Office,  
 Bilaspur-495004 (CG)
2. The Sr. Divisional Personnel Officer,  
 S.E.C.Rly. Raipur Division,  
 Raipur-492004 (CG)
3. The Divisional Engineer (II),  
 Office of: Sr. DEN (Co-ord)/Raipur  
 S.E.C.Railway, Raipur Division,  
 Raipur-492004 (CG)
4. The Chairman, Railway Recruitment Cell  
 S.E.C.Railway, Bilaspur,  
 Bilaspur-495004 (CG)

- Respondents

(By Advocate – **Shri A.S.Raizada**)

**O R D E R(ORAL)****By Ramesh Singh Thakur, JM:-**

The matter has been heard for considerable time.

2. At this stage counsel for the applicant wants to withdraw this Original Application.
3. Learned counsel for the respondents has no objection to it.
4. The prayer is allowed.
5. Counsel for the applicant is permitted to withdraw this Original Application.
6. In view of it, the Original Application is dismissed as withdrawn.



**(Naini Jayaseelan)**  
**Administrative Member**  
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**(Ramesh Singh Thakur)**  
**Judicial Member**